

(c) whether Orissa has a number of hot water springs ;

(d) whether the Atray and Taptapani hot water springs in Orissa need to be developed to attract tourists from all over the country ; and

(e) if so, the steps proposed to be taken by the Union Government in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) (a) and (b) There are a large number of hot water springs in the country located in Assam, Bihar, Andhra Pradesh, Arunachal Pradesh, Gujarat, Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Orissa, Sikkim, Uttar Pradesh, Haryana and West Bengal.

(c) to (e) Orissa has some more hot water springs in addition to the springs at Atray and Taptapani. The Department has, in consultation with the State Government identified Taptapani as one of the twenty centres in Orissa to be developed in a phased manner pooling the combined resources of the Centre, the State and private sector.

Opening of New Branch Offices of Nationalised Banks in Districts of Kangra, Hamirpur, Bilaspur, Una and Mandi (Himachal Pradesh)

4960. **PROF. NARAIN CHAND PARASHAR** : Will the Minister of FINANCE be pleased to state :

(a) whether (i) Punjab National Bank ; (ii) United Commercial Bank ; (iii) State Bank of India ; (iv) Punjab and Sind Bank ; (v) Central Bank of India ; (vi) New Bank of India ; and (vii) State Bank of Patiala have forwarded any proposals for the opening of new branch offices in Kangra, Hamirpur, Bilaspur, Una and Mandi districts of Himachal Pradesh till 30 September, 1985 ;

(b) if so, the details thereof for each bank in each of the districts, separately ; and

(c) the decision taken by the Reserve Bank of India for grant of licences in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b) During the period from 1.4.85 to 30.9.85, Reserve Bank of India (RBI) has received applications for opening of new branch offices in Himachal Pradesh, as detailed below :—

Name of Bank	Name of District	Name of Centre
Punjab National Bank	Hamirpur	Nalti
-do-	-do-	Batran
-do-	Kangra	Kathog
State Bank of Patiala	Mandi	Mandi
State Bank of India.	-do-	Nor Chowk

(c) The branch licensing policy for the period 1.4.85 to 31.3.90 has been finalised by the RBI recently. The State Governments and Lead Banks have been advised by the RBI to identify suitable centres for opening of bank offices under this policy. Applications for opening branch offices would be considered by RBI on the basis of the list of centres identified in accordance with the policy.

Accumulated Loss in NJMC

4961. **SHRI SOMNATH RATH** : Will the Minister of TEXTILES be pleased to state :

(a) whether the National Jute Manufacturers Corporation (NJMC) is incurring losses ;

(b) if so, the accumulated loss as on 31 march, 1985 ; and

(c) the steps Government propose to take so as to make the Corporation run at a profit ?